

[*Translation*]

Representation for Banning of Film on Balmiki

8266. SHRI SHEO SHARAN VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received any representation to ban the film on Balmiki; and

(b) if so, the action being taken by Government in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) The Government has issued a direction to the Central Board of Film Certification to send the record of the film, if any, to Government under Section 6 of the Cinematograph Act, 1952.

[*English*]

Joint Project by KIOCL

8267. SHRI H.C. SRIKANTIAH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal to set up a joint sector project by Kudremukh Iron Ore Company Limited with Steel Authority of India Limited at Mangalore;

(b) if so, the estimated quantity of hot briquetted iron to be produced under the above project; and

(c) when the above joint sector project is likely to be implemented?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) 0.75 million tonnes per year.

(c) At this stage the proposal is only for preparation of a Detailed Project Report (DPR). The precise implementation schedule will be known after the DPR has been prepared and when and if an investment decision is taken.

[*Translation*]

Wage Agreement in Manganese Ore (India) Ltd.

8268. PROF. MAHADEO SHIWANKAR: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have received any representation on 27th December, 1989 regarding wage agreement concluded by Manganese Ore (India) Limited;

(b) if so, the details thereof; and

(c) the action taken or contemplated in this regard?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). Yes, Sir, the main points raised in the representation are as follows:

(i) The wage agreement should be w.e.f. 1.4.1987 instead of 1.1.1989.

(ii) Wage agreement should be at par with other Mining Companies, namely coal, SAIL etc.

(iii) Wage agreement should include benefits of leave, LTC etc., as given

to Officers.

- (iv) Wage agreement should be settled with recognised union, Staff Welfare Association, Nagpur.

(c) The total number of non-executive employees of the Company are 9049 and 205 at the mines sites and at headquarters respectively. After obtaining Government approval, the management of MOIL have signed a Memorandum of Agreement on 14.2.1990 with Rashtriya Manganese Mazdoor Sangh, the majority union representing the employees at the mines. Over 99% of the employees at these sites have drawn their arrears in accordance with the provisions of this wage agreement. The implementation of the agreement with respect to the remaining employees is under progress.

[English]

Coverage of Andhra Pradesh by Doordarshan

8269. SHRI P. PENCHALAI AH.
SHRI B.N. REDDY.
DR VISHWANATHAM.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether all the districts of Andhra Pradesh are covered by Doordarshan;

(b) if not, the districts yet to be covered;

(c) the steps taken or proposed to be taken to cover the remaining districts including the northern part of Srikakulam district by Government; and

(d) the time by which these are likely to be covered?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). All the 23 districts of Andhra Pradesh are covered by TV serv-

ices, either wholly or partially.

(c) and (d). TV service is expected to improve in Anantapur, Kurnool, Cuddapah, Chittoor and Nellore districts consequent on commissioning of the high power TV transmitters under implementation at Anantapur and Tirupati envisaged to be commissioned into service during 1990 and 1991 respectively. It is the endeavour of Government to further improve TV service in the State as expeditiously as possible depending upon the availability of resources for the purpose.

New Serial on DATE

8270. SHRI SARJU PRASAD SAROJ: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to start a new serial on Drug Education and Tobacco Education [DATE]

(b) if so, the duration of the serial and the date from which it would be started; and

(c) the main and precise features of the serial?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No such serial, at present is slotted for telecast on the national net of Doordarshan.

(b) and (c). Do not arise.

Setting up of Doordarshan Kendra in Hissar

8271. SHRI CHIRANJI LAL SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the progress made so far in setting up Doordarshan Kendra at Hissar; and